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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

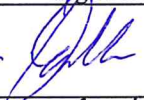

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Private Limited
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & (04) Others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Private Limited & (03) Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Siva Rama Prasad	Advocate	9849031630 prasadumali@xclaw.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. SURYA SATISH	Adv	tsuryasatish2@gmail.com 9869034027	
M. Srikanth	Adv		
Heard Shri T. Siva Rama Prasad, Ld. Counsel for the Petitioner; Shri T. Surya Satish and Shri M. Srikanth, Ld. Counsels for the Respondent.			

~~The Ld. Counsel for the Respondent submits that he is filing Counter today and the Ld. Counsel for the Petitioner is directed to file rejoinder. Post the case for final hearing on 21.11.2017.~~

**ORDER**

Heard Shri T. Siva Rama Prasad, Ld. Counsel for the Petitioner; Shri T. Surya Satish and Shri M. Srikanth, Ld. Counsels for the Respondent.

The Ld. Counsel for the Respondent submits that he is filing Counter today and the Ld. Counsel for the Petitioner is directed to file rejoinder. Post the case for final hearing on 21.11.2017.

  
**MEMBER (Tech)**

  
**MEMBER (Judl)**